

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 523  
TO BE ANSWERED ON JULY 25, 2024**

**GORANTLA WATER PROJECT**

**NO. 523. SHRI KESINENI SIVANATH:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the details of the funds allocated to the Gorantla water project under the AMRUT mission during the last three years, year-wise;**
- (b) the details of the various components to be completed under the project and the progress made by them during the last three years, year-wise;**
- (c) whether the requisite land required for construction has been acquired; and**
- (d) if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

**(a): Funds under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) are sanctioned/ released directly to the State/ Union Territory and not project wise. Allocation of funds to districts, City or Urban Local Bodies under the AMRUT scheme is undertaken by the respective State Administration. As reported by the State of Andhra Pradesh, Gorantla water supply project is worth ₹33.53 crore which includes Central Assistance (CA) of ₹10.37 crore and project is under progress.**

**(b): As reported by State, the project components include the following:**

- **Pumping Main 800 mm dia – 10.14 km**
- **Gravity Main 500 mm dia – 2.00 km**
- **GLSR – 4200 KL**
- **GLBR – 600 KL**

**The progress made by them during the last three years is as under:**

- **During the Year 2021-22: GLSR & GLBR walls completed.**
- **During the Year 2022-23:**
  - **800 mm dia DI pipeline- 2023.30 meters completed.**
  - **500 mm dia DI gravity main- 1679 meters completed.**
  - **Railway crossing at Auto Nagar railway gate and Inner ring road Phase-I road crossing works completed.**
- **During the Year 2023-24: No progress of work**

**(c) & (d): As informed by the State, Guntur Municipal Corporation negotiated for the required land towards construction purpose from private land holders and laid 800 mm dia pipeline from Takkalapadu WTP to Gorantla Pipeline at Pandula Colony.**

**Further, at Auto Nagar Railway gate, pipeline laid beside the Inner Ring Road Phase-I with consent of private land holders and completed without objection.**

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